

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**O.A.No. 100/874/2020**

**Hyderabad, this the 10<sup>th</sup> day of July, 2020**

**THE HON'BLE MR. JUSTICE L.NARASIMHA REDDY, CHAIRMAN  
THE HON'BLE MS.ARADHANA JOHRI, ADMINISTRATIVE MEMBER**

Dr.Prabal Pal,  
S/o LateSh.NrishinghaCharan Pal,  
Aged about 55 years,  
R/o 109 Vaishali Apartment, Near Sector-46,  
Market, Faridabad – 121001.  
Presently working as ESIC Hospital &  
Medical College, Faridabad as  
Professor Dentistry. ... Applicant

(By Advocate : Mr.Raju Raj Jamwal)

Vs.

1. Employees' State Insurance Corporation,  
Through its Director General,  
Panchdeep Bhawan,  
Comrade Inderjeet Gupta (CIG) Marg,  
New Delhi – 110002.
2. The Dean,  
ESIC PGIMSR & ESIC Medical College,  
Joka, Diamond Harbor Road, Kolkata,  
West Bengal.
3. The Dean,  
ESIC Medical College & Hospital,  
NIT, NH-3,  
Faridabad, Haryana.
4. Finance Commissioner,  
ESIC, Panchdeep Bhawan,  
Comrade Inderjeet Gupta (CIG) Marg,  
New Delhi – 110002. ... Respondents

(By Advocate : Mr.Manish Kumar)

***ORAL ORDER***

***{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}***

The applicant filed this OA claiming several reliefs pertaining to the fixation of his salary w.e.f. 23.06.2014, the date on which he joined the service of

the respondents. During the course of the arguments, we found that the applicant has initiated as many as 13 proceedings before different Benches of the Tribunal and the Hon'ble High Court of Calcutta between 2016 and 2019. We questioned as to how the relief with reference to the year 2014 can be claimed in the year 2020, particularly when so many proceedings were initiated in between.

2. Mr.Riju Raj Jamwal, learned counsel for the applicant, on instructions sought permission of the Tribunal to withdraw the OA with liberty to raise the issue in the pending OAs.
3. Accordingly, we dismiss the OA as withdrawn, leaving it open to the applicant to file MAs in the pending OAs, in accordance with law.

**(ARADHANA JOHRI )**  
**MEMBER (A)**

**(JUSTICE L. NARASIMHA REDDY)**  
**CHAIRMAN**

sd/ravi/mbt